

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:1124
ANSWERED ON:25.11.2009
EXPORT CONTROL SYSTEM ON NUCLEAR TECHNOLOGY
Rathod Shri Ramesh

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether Government has in place a comprehensive export control system on nuclear technology;
- (b) if so,the details thereof;
- (c) whether the Government is committed to non-transfer of sensitive technologies and equipment to other countries which do not possess them;
- (d) if so,the details thereof; and
- (e) the action plan of the Government in this regard?

Answer

THE MINISTER OF STATE FOR SCIENCE & TECHNOLOGY AND EARTH SCIENCES (INDEPENDENT CHARGE),PMO,PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS AND PARLIAMENTARY AFFAIRS(SHRI PRITHVIRAJ CHAVAN):

- (a) Yes,Sir.
- (b) The Government has notified
 - (i) the revised list Prescribed Substances, Prescribed Equipment and Technology on 18.1.2006 and
 - (ii) the guidelines for Nuclear Transfers (Exports) on 1.2.2006.
- (c) Yes, Sir.
- (d) & (e) The nuclear transfer guidelines notified on 1.2.2006 include special control on Sensitive facilities,technologies and materials.Necessary steps have been taken to secure nuclear materials and technology through comprehensive legislation(Weapons of Mass Destruction and their Delivery Systems(Prohibition of Unlawful Activities) Act,2005).